

State/Union Territory	Sched- uled Castes girls	Sched- uled Tribes girls
L. M. & A. lands.	..	1,720
Manipur	1,358	19,978
N.E.F.A.	..	3,150
Pondicherry	2,969	..
Tripura	7,046	7,567
INDIA	20,03,471	7,23,788

#### Extension of Right Bank of Shantrunjee Channel in Mhtrva

1714. SHRI IBRAHIM KALANIYA:

Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether Gujarat Government are proposing to extend the right bank of Shantrunjee Channel into Nthuva in District Bhavnagar; and

(b) if so, by when this project is likely to start?

THE DEPUTY MINISTER IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI KEDAR NATH SINGH): (a) and (b): The Government of Gujarat have reported that the investigations for the proposed project have been completed, and the project report is under consideration of the State Government.

#### Fertiliser Supply to Various States

1166. SHRI KALYAN ROY: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether Government's attention has been drawn to the news item captioned "Fertiliser supply to West Bengal cut by 40 per cent" which appeared in the 'Hindustan Standard' of November, 16, 1974.

(b) if so, what is Government's reaction thereto; and

f Transferred from tEp 9th December, 1974.

(c) what is the total quantity of fertiliser supplied to various states during the last two years and the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI PRABHUDAS PATEL): (a) and (b) Yes, Sir.

1. On the basis of approved method of assessment use# by the Government of India, net requirement of the Bengal State were assessed at 62090 tonnes of N, 20885 tonnes of P205 and 23980 tonnes of K20, at the Zonal Conference held to assess requirements of States for Rabi '74-75 (Aug 74—Jany 75). Due to poor availability of fertilisers, it has not been possible to meet the requirements of the State Governments in full. It was found possible to make an overall allocation to West Bengal of fertiliser from Pool and manufactures at the level of 63% of the approved requirements in case of Nitrogen, 50% in case of P205 and 100% in case of K20. There was thus a cut of 37% in the allocation of Nitrogen as compared to the approved requirements. The allocations of Nitrogen due to West Bengal on the basis of 37% cut amounted to about 39,000 tonnes as mentioned in the news item. It is however, not correct to say, as has been mentioned in the news item, that the Centre had originally promised to supply 62,000 tonnes of N to West Bengal. As mentioned, above 62,000 tonnes was the approved agronomic requirement of Nitrogen for West Bengal for this season as assessed in the Zonal Conference. It was however, made clear in the Zonal Conference that the overall availability of fertiliser would be substantially less than the overall requirements and that the allocations will be made keeping in view the availability.

2. As far as actual supplies are concerned, against the allocations made for the 6 months period Aug 74—Jany 75 the proportionate supplies due upto 15-11-1974 from Pool and upto 31-10-74 from Manufacturers came to 21488 tonnes of N. Against this, the actual supplies made to the State by pool and manufactures are 21674 tonnes of N. The supplies were thus in keeping with the supplies due by this time.